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ITEM NO.45

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).8943/2012

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Petitioner(s)

VERSUS

RAMJAS SINGH YADAV & ORS.  
(With office report)

Respondent(s)

Date: 30/11/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anoop Kr. Srivastav,Adv.

For Respondent(s)

Mr. H.C. Kharbanda, Adv.  
Mr. Garvesh Kabra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Respondent No.1 is granted three weeks' time for filing counter affidavit.

In respect of respondent No.2, an application for deletion is pending, which is to be referred to the Hon'ble Judge in Chambers.

Service report is awaited in respect of respondent No.3.

List again on 10.1.2013.

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|  |  |  | (M.A. SAYEED) |  |
|  |  |  | REGISTRAR     |  |
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